NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: CP/603/(IB)/2017

NAME OF THE PETITIONER(S)

: ASSET RECONSTRUCTION CO INDIA LTD

NAME OF THE RESPONDENT(S)

: ANANDRAM DEVELOPERS PVT LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. V.N. KARTHIK

financial account

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COUNSEL FOR RESPONDENT

ORDER

Counsel for both the parties present, submitted that the settlement talks are going on between the parties. They prayed for time to file a Joint Memo of Compromise on behalf of both the parties. Put up on 19.03.2018 at 10.30 AM.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)